

**Reservoir Project** taken up in the year 1992 was completed in the year 1989. Against the estimated cost of the project of Rs. 961. 50 lakhs an amount of Rs. 856 lakhs was spent by the State Government.

[English]

**Poor Quality coal to IP Thermal Plant,  
Delhi**

5115. SHRISHRAVANKUAMPATEL: will the Minister of POWER be pleased to state:

(a) whether the Government's attention has been drawn to the news-item appeared in the Statement dated May 13, 1992 regarding the poor quality coal to IP Power plant, Delhi;

(b) if so, the steps being taken to improve the quality of coal for the power plants, in the country;

(c) whether there is a proposal to maintain captive mines for different power plants; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). The information is being collected and will be laid on the Table of the House.

**Diversion of West flowing Rivers to  
Tamil Nadu**

5116. SHRIN. DENNIS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there are any Proposals under consideration of the Government to divert the West flowing rivers into the drought affected areas of Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The National Water Development Agency under the Ministry of Water Resources has, after office studies, prepared a preliminary feasibility report of the Pamba-Achankovil-Vaigai link. The studies indicated that an estimated cost of Rs. 668 crores, the project provides one lakh hectares irrigation benefit in Tamil Nadu and 16.9. M.W. power to Kerala.

**Telephone Connections in Punjab**

5117. SHRI KAMAL CHAUDHARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the district-wise number of telephone connections allocated in Punjab during 1990-91 and 1991-92; and

(b) the number of new telephone connections proposed to be allotted during 1992-93 in each district of Punjab

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) The required information is furnished on statement I, which is attached herewith

(b) The required information is furnished in statement II, which is attached